

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan
'F' Block, GPO Complex,
INA, New Delhi – 110 023

No.A-2/Listing/NCDRC/2020

03rd November 2020

NOTICE

All are hereby informed that some of the officials of the National Consumer Disputes Redressal Commission and their family members have been tested COVID-19 positive and are under medical treatment.

As per the '**SOP**' on preventive measures to contain spread of **COVID-19 in offices**' dated 4th June, 2020, issued by the Ministry of Health & Family Welfare, if there is outbreak of COVID-19, the workplace is to be closed after thorough disinfection.

Accordingly, keeping in view the SOP guidelines for prevention of spread of Corona Virus, the Hon'ble President has directed that there will be no sittings of the National Consumer Disputes Redressal Commission from 3rd to 6th November, 2020. However, the Registry shall remain open on Friday, the 6th November, 2020 and all the officials have to attend office on 6th November, 2020.

Further, the cases listed for hearing '**through Video Conferencing**' before the Hon'ble Benches of the National Commission from 3rd to 6th November, 2020 are hereby adjourned as under:-

Sl.No.	Present Date of Hearing	New Date of Hearing
1.	03.11.2020	09.11.2020
2.	04.11.2020	10.11.2020
3.	05.11.2020	11.11.2020
4.	06.11.2020	12.11.2020

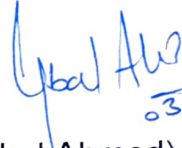
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This issues with the approval of the Hon'ble President, National Commission.

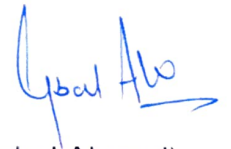
By Order


03/11/2020

(Iqbal Ahmed)
Deputy Registrar

Copy to:-

1. The Joint Registrar, National Commission.
2. Sr. PPS to Hon'ble President, National Commission – for information.
3. PS(s) to Hon'ble Member(s), National Commission – with a request to bring the contents of the Notice to knowledge of the Hon'ble Member(s).
4. Assistant Registrar(s)/PPS to Hon'ble President – for information.
5. Section Officer (IT) – with a request to upload the Notice on the website of the National Commission.
6. Notice Board.



(Iqbal Ahmed)
Deputy Registrar